

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 27/RP/2023**

Subject : Petition for review of the order dated 30.5.2023 in Petition No. 411/GT/2020 (determination of tariff of Vallur Thermal Power Station (1500 MW) for the period from 1.4.2019 to 31.3.2024).

Petitioner : NTPC Tamil Nadu Energy Company Limited

Respondents : A.P. Transmission Corporation Limited and 14 others

Date of Hearing : **4.4.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTECL  
Ms. Ritu Apurva, Advocate, NTECL  
Shri Karthikeyan Murugan, Advocate, NTECL  
Shri Shahrab Zaheer, NTECL  
Shri S. Vallinayagam, Advocate, APTCL

**Record of Proceedings**

During the hearing, the learned counsel for the Review Petitioner made detailed oral submissions and prayed that the review petition be allowed. She also submitted that the affidavit, correlating the claims made in the review petition with the claims made in the original petition (Petition No. 411/GT/2020), has been placed on record.

2. The learned counsel for the Respondent made detailed oral submissions opposing the reliefs sought in the review petition.
3. The Commission, after hearing the parties, reserved its order in the review petition.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

